

| Annexure-4 | | | | | | | | | | | | | |
|--|------------------|------------------------|----------------|----------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Name of the Corporate Debtor: EXCLUSIVE LINEN FABRIC PRIVATE LIMITED; Date of Commencement of CIRP: 05.09.2024; List of Creditors as on: 26.09.2024 (Version 1) | | | | | | | | | | | | | |
| List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | |
| Sl No. | Name of Creditor | Date of Claim received | | Details of Claims Admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of Claim under Verification | Remarks, if any |
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
| | Total | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

For Exclusive Linen Fabric Private Limited
(Under CIRP)


Authorized Signatory
IRP/RP

28